

POLICY WORDINGS

Stand-Alone Own Damage Two Wheeler Policy - Add-ons Downtime Allowance

1 Downtime Allowance

This Add-on shall be in force only if Acko General Insurance Ltd (Acko) has received the additional premium for this Add-on in respect of the Insured Vehicle.

In the event of the Insured Vehicle's accident during the policy period, Acko shall pay the daily amount specified in the Schedule attached to the Add-ons, provide reimbursable coupons of comparable value, or arrange alternate mode of conveyance of similar category, Add-on as per Acko's sole discretion, for the period of time taken for its repair in an Acko approved garage.

Special Conditions

The services provided under this Add-on are subject to the following conditions:

- The accident should result into an admissible claim under Section I of the underlying Policy in respect of the Insured Vehicle.
- The daily amount entitlement will be calculated from the date on which a written notice of the claim is reported to Acko, or the date when the vehicle is submitted in the Acko approved garage for repair, whichever is later, up to the date of completion of such repairs or completion of the number of days specified in the Schedule attached to the Add-ons.
- The daily amount will be payable after the fixed number of days specified in the Schedule attached to the Add-ons.
- In case of theft/Total Loss claim, Acko will pay the lumpsum amount applicable for a period of 10 days under this Add-on.

Exclusions

Acko would not be liable:

- If claim under Section I of underlying policy is not valid and admissible.
- If the time required for repair of the Insured Vehicle is less than or equal to the minimum number of days specified in the Schedule.

Subject otherwise to the terms, conditions, limitations and exclusions of the underlying Policy, which shall be the basis of this Add-on and is deemed to be incorporated herein.